

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार /Government of India

F.No.302-7/2017-QoS

Date: 02.11.2018

To

All Cellular Mobile Service Providers All Unified Access Service Providers All Basic Service Providers

Subject: Notification of the panel of Auditors to certify the Metering and Billing System of telecom service providers.

Sir,

In accordance with the Quality of Service (Code of Practice for Metering and Billing Accuracy) Regulation, 2006 dated 21st March 2006 as amended by Quality of Service (Code of Practice for Metering and Billing Accuracy) (Amendment) Regulations, 2013 (4 of 2013) dated the 25th March, 2013, TRAI has to notify a panel of auditors to certify the metering and billing system of service providers. The Terms of Reference issued in this regard inviting proposals from audit agencies for empanelment is available on TRAI website www.trai.gov.in. The Terms of Reference gives the details of the eligibility of audit agencies, methodology for carrying out the audit of the metering and billing system and audit report thereon. TRAI has scrutinised the proposals received in this regard and has finalised the Panel of Auditors based on eligibility criteria prescribed in the Terms of Reference. Accordingly, the Authority hereby notifies the following firms in the Panel of auditors:

1	M/s Agarwal & Dhandhania	
2	M/s Anil Ashok & Associates	
3	M/s Gianender & Associates	
4	M/s Khandelwal Jain & Co.	
5	M/s Kochar & Associates	
6	M/s M.M. Nissim & Co.	
7	M/s mgb & Co. LLP	
8	M/s S.K. Mittal & Co.	
9	M/s S.M. Saini & Associates	
10	M/s Sanjay Gupta & Associates	
11	M/s T.R. Chadha & Co.LLP	
12	M/s Vinod Singhal & Co.	

- 2. The details of the contact persons of these firms are enclosed. An illustrative checklist, covering various aspects of Quality of Service (Code of Practice for Metering and Billing Accuracy) Regulation, 2006 dated 21st March 2006 as amended by Quality of Service (Code of Practice for Metering and Billing Accuracy) (Amendment) Regulations, 2013 (4 of 2013) dated the 25th March, 2013 along with Terms of Reference dated 5th December 2013 and copy of Regulation, Quality of Service (Code of Practice for Metering and Billing Accuracy) Regulation, 2006 dated 21st March 2006 as amended by Quality of Service (Code of Practice for Metering and Billing Accuracy) (Amendment) Regulations, 2013 (4 of 2013) dated the 25th March, 2013 are available at TRAI website for your reference.
- 3. The validity of panel will be up to 31st July, 2020. TRAI may, at its discretion extend the validity of the panel. It may be noted that though the telecom service providers are free to engage any one of the Auditor from the notified Panel of Auditors, they shall not engage an Audit Agency consecutively for more than two years and also they shall not engage an Audit Agency, which is currently their Statutory Auditor or Internal Auditor or concurrent Auditor or has been engaged as Consultant.
- 4. You are requested to appoint the Auditor for your company at the earliest, but not later than 22nd November, 2018 for the audit of Metering and Billing system for FY 2018-19 under intimation to this office.

Yours faithfully,

(Shaji Abraham) Joint Advisor (QoS)

Encl: as above.

Copy to: All empanelled auditors

PANEL OF AUDITORS TO CERTIFY THE METERING & BILLING SYSTEM OF SERVICE PROVIDERS IN ACCORDANCE WITH THE "QUALITY OF SERVICE (CODE OF PRACTICE FOR METERING AND BILLING ACCURACY) REGULATION, 2006 DATED 21ST MARCH 2006 AS AMENDED BY QUALITY OF SERVICE (CODE OF PRACTICE FOR METERING AND BILLING ACCURACY) (AMENDMENT) REGULATIONS, 2013 (4 OF 2013) DATED THE 25TH MARCH, 2013"

DETAILS OF CONTACT PERSONS OF THE AUDIT AGENCY NOTIFIED BY TRAI TO CERTIFY THE METERING AND BILLING SYSTEM

1	CA Alok Dhandhania, Partner M/s AGARWAL & DHANDHANIA, 204, Empire State Building, Ring Road, Surat - 395002, Gujarat	Telephone No.: 0261-2345296, 3015296 Mobile: 09879745937 FAX No.: 0261-2363264 E-mail: alok@adcaindia.com, surat@ adcaindia.com
2	Mr.Anil Bhandari, Sr.Partner M/s ANIL ASHOK & ASSOCIATES, 901, Kamala Executive Park, Off. Andheri Kurla Road, J.B. Nagar, Andheri (East), Mumbai - 400 059 Mr. Apoorva Yatindra, Director	Telephone No.022-42215333 Mobile No. 09821037605 FAX No.022-42210303 Email-anilbhandari@anilashok.com Telephone No.022-42215336 Mobile No.09892045516
3	•	Email- apoorva.yatindra@anilashok.com Telephone Nos.: 011-42412008/ 011-
3	Ms.Manju Agrawal, Partner, M/s GIANENDER & ASSOCIATES, CA Plot No.6, Site No.21, Geeta Mandir Marg, New Rajinder Nagar, New Delhi-110060	28743942 Mobile: 9810555448 FAX: 011-424120008 Email id: gka_ma@yahoo.com
4	CA Akash Shinghal, Partner M/s KHANDELWAL JAIN & CO. GF 8 & 9, Hans Bhawan, Bahadur Shah Zafar Marg, New Delhi - 110 002 Mr.Manish Kumar Singhal, Partner	Telephone No.011-23378795, 23370091, 23370892(Dir) Mobile No.+91-9868145676, 0931399136 FAX No.011-23378794 Email – akash@kjco.net Telephone No.011-23370091 Mobile No.+91-9818377522 Email id: manishs@kjco.net
5	CA Pranay Kochar, Partner In charge M/s KOCHAR & ASSOCIATES 302, Swapnabhoomi A Wing, S.K. Bole Road, Nr Portuguese Church, Dadar West, Mumbai – 400 028	Telefax: 24229490/ 24379537/ 24378212 Mobile No.9819846198, 9869423694 Email id: pranay@kocharassociates.com

6	Mr.Samir Mehta, Partner, M/s M.M. NISSIM & CO. Barodawala Mansion, B-Wing, 3rd Floor, 81, Dr. Annie Besant Road, Worli, Mumbai – 400 018, Maharashtra	Telephone No.022-24969900, 24969911, 24949991 Mobile No.9821053313 FAX No.022-24949995 Email - samirmehta@mmnissim.com
7	Mr. Jeenendra Bhandari, Partner, M/s MGB & CO. Peninsula Business Park, Tower B, 19 th Floor, Lower Parel, Mumbai – 400 013	Telephone No.022-61246124, 61246158 (Direct) Mobile No.09867299672 Email – jbhandari@mgbco.com, mgbco@mgbco.com
8	Shri S.K. Mittal, Principal Partner M/s S.K. MITTAL & CO. Mittal House, E-29, South Extension Part-II, New Delhi – 110 049	Telephone No.: 011-26258517, 26255213 Mobile No.: 09810002943 FAX No.: 011-26255204 Email – skmittalca@yahoo.co.in
9	Mr Laxmikant Saini, Partner M/s S.M. SAINI & ASSOCIATES 120, Mohyal Colony, B/H MMI School, Sector-40, Gurgaon – 122 001	Telephone No. 0124-4276532, 2381062 Mobile 09310832563 FAX No. 0124-2201618 Email – laxmikant_saini84@yahoo.co.in laxmikant.saini@smsaindia.in info@smsaindia.in
10	Mr. Sanjay Gupta, Partner M/s SANJAY GUPTA & ASSOCIATES C-4-E/135, Janak Puri, New Delhi – 110 058	Telephone No. 011-25547949, 25557949 Mobile No. 09810041074, 9216588112 FAX No. 011-25619535 Email – sanjay@sgaindia.in, info@sgaindia.in, info@sgassociate.com
11	Shri Kashyap Vaidya, Partner, M/s T.R. CHADHA & CO. LLP, CA B-30, Connaught Place, Kuthiala Building, New Delhi-110001	Telephone No. 022-49469000/ 011-43259900 Mobile No. 9892240812 FAX No. 022-49669023/ 011-43259930 Email id: kashyap@trchadha.com, suman@trchadha.com, delhi@trchadha.com
12	Mr.Prateek Goyal, Partner, M/s VINOD SINGHAL & CO., C.A, 207, 222, IInd Floor, Ganpati Plaza, M.I. Road, Jaipur- 302001 (RAJASTHAN)	Telephone No. 0141-2389290-91 Mobile No. 9829787040 FAX No.: 0141-4009291 Email id: prateekgoyal@vsc.co.in, fcavinodsinghal@gmail.com